

## ASSETS & LIABILITIES

(At a glance)

**NAME OF THE JUDGE : Justice P.Q.Barkath Ali**

**DATE OF APPOINTMENT : 21<sup>st</sup> May 2009**

### DECLARED ASSETS

#### ASSETS OF THE JUDGE

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
<b>10 cents</b>	<b>House No.17/430</b>	<b>Rs. 10 ,25,000 in Fixed Deposit and Rs. 2,94,981.49 in Savings Bank deposit</b>	<b>Nil</b>	<b>one Maruthi Alto Regn.No. KL-7/AQ.3886</b>	<b>5 LIC Money Back policies - One lakh each  Provident Fund - Rs. 4,05,177/-</b>

### LIABILITIES

#### Particulars:-

- 1. A loan of Rs. 5 lakhs from State Bank of India, Thrissur**

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**Note:- Further details available with the Hon'ble Chief Justice**

## ASSETS & LIABILITIES

(At a glance)

NAME OF THE SPOUSE : Smt.Yasmin

### DECLARED ASSETS

#### ASSETS OF THE SPOUSE

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicle s(Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
<b>4.2 cents in Sy.No.1203/2P</b>	<b>Shop No.10/1958 in Post Office Road, Thrissur</b>	<b>Saving Bank deposit Rs. 1,07,416/-</b>	<b>Chain and bangles with 10 sovereigns</b>	<b>Nil</b>	<b>One LIC money back policy for 1.5 lakhs</b>
<b>5.3 cents in Sy.No.1300/3</b>					
<b>2 Acres of paramba in Ollukara village</b>					

#### LIABILITIES

NIL

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Note:- Further details available with the Hon'ble Chief Justice

**ASSETS & LIABILITIES**  
**(At a glance)**

**NAME OF THE DEPENDENT CHILD/CHILDREN : Thariq Ali.P.B**

**DECLARED ASSETS**

**ASSETS OF THE DEPENDENT CHILD/CHILDREN**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
<b>Nil</b>	<b>Nil</b>	<b>Nil</b>	<b>Nil</b>	<b>Nil</b>	<b>Nil</b>

**LIABILITIES**

**NIL**

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**Note:- Further details available with the Hon'ble Chief Justice**